

PRESS RELEASE

The CGST Commissionerate, Gurugram, organized an Outreach Programme on 04.11.2019 on SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME 2019, which is a Dispute Resolution-cum-Amnesty Scheme launched by the Central Government. The Programme was organized in G.I.A. House, Sector 14, Gurugram and headed by Shri Anil Kumar Jain, Chief Commissioner, CGST Panchkula Zone. The Programme was also attended by Shri J. N. Mangala, President of G.I.A. and Shri Manmohan Gaiind, General Secretary, Manesar Industrial Area, alongwith members and representatives of Trade and Industry of Gurugram. Shri Vivek Ranjan, Principal Commissioner, CGST Gurugram, Shri Suresh Mukeria, Joint Commissioner and Ms Pranjal Singh, Joint Commissioner were present at the Programme.

The members and representatives present in the Programme were explained about the Salient features of the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME 2019. It is pertinent to mention that the aforesaid Scheme has been launched by the Central Government with objective to dispose of the Legacy Cases of Pre-GST period i.e. cases pertaining to Central Excise and Service Tax amicably as stipulated in the Scheme. The Scheme offers substantial Tax Relief to the Tax Payers who have their cases pending at different stages and in various forums. The Scheme offers 40% to 70% relief in duty demanded, relief from interest, penalty and prosecution to the Taxpayers depending on the category of the cases. The members of trade and industry, present in the Programme, were explained how they can apply and avail of the scheme. The Presentation was followed by the Interactive session with trade in which members from trade and industry raised their queries about the Scheme. The queries were addressed by the officers from CGST Commissionerate, Gurugram.

Shri J. N. Mangala, President of G.I.A. and Shri Manmohan Gaiind, General Secretary, Manesar Industrial Area addressed the members and requested them to come forward and avail the benefits of the Scheme and get rid of all the Legacy Cases.

Shri Anil Kumar Jain, Chief Commissioner, CGST Panchkula Zone, addressed in Programme and said that this is the best schemes launched so far for Legacy cases of Central Excise and Service Tax Era. He requested the Trade and industry to avail the opportunity in take benefits of the scheme. He expressed his thanks to the members present in the Programme and requested to make the Scheme Successful.